

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/7884/2020



This the 09th day of April 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)**

Ekta Kumari D/o Sh. Joginder Paul R/o Khumb TEhsil R.S. Pura, Jammu Age 18 years..

.....Applicant

(Advocate:- None)

Versus

1. State of Jammu & Kashmir through Chief Secretary, Civil Secretariat, Srinagar.
2. Secretary to Govt. Education Department, Civil Secretariat, Srinagar.
3. Director of School Education, Jammu.
4. Chief Education Officer, Jammu.
5. Principal DIET, Jammu.
6. Zonal Education Officer, P.S. Pura, Jammu.
7. Seema Rani W.O Devinder Kumar R/o Presently Khumb, R.S. Pura, Jammu.
8. Govind Kumar S/o Krishan lal R/o Khumb, R.S. Pura, Jammu.

.....Respondents

(Advocate: Mr. Sudesh Magotra, ld. DAG)

O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Tarun Shridhar, Member-A)



Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last previous date also i.e. 01.04.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 09.04.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

(TARUN SHRIDHAR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

JNS